

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No.CPC 57 of 1996
(O.A.337 of 1996)

Date of Order : 6.1.1997

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

K.A. MENON

Vs.

R.C. SHARMA

For the applicant : Mr. B.R. Das, counsel.


For the alleged contemner : Mr. P. Chatterjee, counsel.

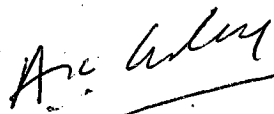
ORDER

Ld. counsel for the applicant states under instructions that he does not want to press the application.

2. In such circumstances, we do not find any reason to issue any contempt rule.

3. The application is dismissed as not pressed. No order is made as to costs.


(M.S. Mukherjee)
Administrative Member


(A.K. Chatterjee)
Vice-Chairman